

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 623  
Appeal-195/252/ND/2023

**IN THE MATTER OF:**

**M/s. Axenic Water Pvt. Ltd. and Mr. Kanit**

...APPELLANT

**Vs.**

**ROC**

...RESPONDENT

**Section**

**U/s 252**

Order delivered on 18.07.2024  
HYBRID HEARING (PHYSICAL & VC)

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant/Petitioner:**Mr. Sheetal Sharma CS

**For the Roc** :Adv. Jyoti Khurana

**For the IT Department** :

**ORDER**

Due to paucity of time, the matter is adjourned to **29.08.2024.**

Sd/-  
(Rahul Bhatnagar)  
Member (T)